HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 26th March, 2025

No. 92 A: The Judicial Officers named in Column No. 2 are designated as Additional Civil Judge (Junior Division) at the places mentioned against their names given in Column No. 3 of the table given below.

SI. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place	New Designation of the
01	02	03	officer 04
1.	Ms. Priyanka Chopra, Addl. Civil Judge (Jr.Div.)-cum-J.M, Hazaribagh	Giridih	Addl. Civil Judge (Jr. Div.)-cum
2.	Ms. KhushbooTyagi, SDJM-cum-PM (JJB), Jamtara	Ranchi	JM, Giridih Addl. Civil Judge (Jr. Div.)-cum
3.	Ms. Shalika Anna Herenz, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamtara	Jamtara	JM, Ranchi Addl. Civil Judge (Jr. Div.)-cum
4.	Ms. Mosrat Ziya Tara, Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Giridih	JM-cum-PM, JJ Board, Jamtara Addl. Civil Judge (Jr. Div.)-cum- JM, Giridih
5.	Ms.Saquia Kausar, Civil Judge (Jr. Div.)- cum- J.M., Nagar Untari, Garhwa	Dhanbad	Additional Civil Judge (Jr. Div.)-
6.	Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro	Giridih	cum-JM, Dhanbad Addl. Civil Judge (Jr. Div.)-cum- JM, Giridih
7.	Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro	Giridih	Addl. Civil Judge (Jr. Div.)-cum- JM, Giridih
8.	Ms. Monica Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro	Giridih	Addl. Civil Judge (Jr. Div.)-cum-
9.	Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM, Deoghar	Dhanbad	JM, Giridih Addl. Civil Judge (Jr. Div.)-cum-
10.	Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)- cum-JM, Deoghar	Dhanbad	JM, Dhanbad Addl. Civil Judge (Jr. Div.)-cum-
11.	Mr. Zaved Khan, JM-cum-Judge Incharge- cum-P.M., J. J. Board, Dumka	Hazaribagh	JM, Dhanbad Addl. Civil Judge (Jr. Div.)-cum-
12.	Ms. NehaJha, Addl. Civil Judge (Jr. Div.)- cum-JM, Dumka	Dumka	JM, Hazaribagh Addl. Civil Judge (Jr. Div.)-cum-
13.	Ms. Reema Kumari, JM-cum-P.M., J.J. Board, Gumla	Giridih	JM-cum-P.M., J.J. Board, Dumka Addl. Civil Judge (Jr. Div.)-cum-
14.	Ms. ShradhaBhushan, Addl. Civil Judge (Jr. Div.)-cum-JM, Gumla	Hazaribagh	JM, Giridih Addl. Civil Judge (Jr. Div.)-cum-
15.	Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-JM, Ramgarh	Hazaribagh	JM, Hazaribagh Addl. Civil Judge (Jr. Div.)-cum-
16.	Mr. Amit Akash Sinha, Civil Judge (Jr.Div.)- cum-J.Mcum-Special Court, elected MP/MLA, Daltonganj	Khunti	JM, Hazaribagh Addl. Civil Judge (Jr. Div.)-cum- JM, Khunti
17.	Mr.HasamuddinWaris, SDJM, Rajmahal, Sahebganj	Rajmahal	SDJM cum Additiolnal Civil Judge
18.		(Sahebganj)	(Jr. Div.), Rajmahal, Sahebganj
10.	Mr.Hemant Kumar Singh, Additional Civil Judge, Junior Division, cum J.M.,Dhanbad	Hazaribagh	Additional Civil Judge (Jr. Div.)-cum J.M., Hazaribagh.

The concerned Principal District Judges & the Judicial Commissioner, Ranchi are hereby directed to ensure the transfer of Civil Cases to this court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court, Sd/- Manoj Prasad Registrar General

Memo No. <u>1462</u>/Apptt.

Dated Ranchi the 26th Marcht, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the concerned Principal District & Sessions Judges & the Judicial Commissioner, Ranchi for information and (communication to the the Officers concerned)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

Registrar General